Website: https://nclat.nic.in/



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.10.2025

NOTICE

Please take notice that the following matter listed in the Court - II on 10.10.2025 was not taken up. The next date of hearing in the matter is 30.10.2025.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	I.A. No. 3195 of	Anil Kohli	Abhishek Anand	Ekta Choudhary
	2025 in Comp.	Liquidator of Vegan Colloids Ltd.		Divyank Dutt
	App. (AT) (Ins)	Vs.		Dwivedi
	No. 865 of 2023	Punjab National Bank & Ors.		Anisha-R1

By order of Hon'ble Chairperson -Sd/-Registrar